

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 272/252/ND/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.12.2017**

**NAME OF THE COMPANY: Manish Traders Vs. ROC & Ors.**

**SECTION OF THE COMPANIES ACT: 252**

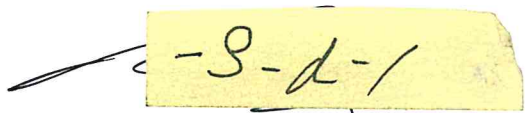
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

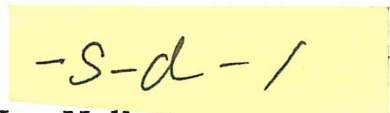
For the Petitioner: Mr. Rahul Raj Malik, Advocate

For the Respondent: None

**ORDER**

Notice to the ROC returnable on 19<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**